NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/05/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

: C A/95, 96/2017

PETITION NUMBER

: TCP/110/2016

NAME OF THE PETITIONER(S)

: M.R.Sarangapani Reddy & Another

NAME OF THE RESPONDENT(S)

: Merit Inn Southern Star Pvt Ltd. & 9 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1 THRIYAMBAK KANNAN

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ORDER

Shri Thriyambak Kannan, counsel for petitioner present and filed an affidavit in proof of newspaper publication, Makkal Kural in Tamil and Trinity Mirror in English (Chennai Edition), along with original newspapers wherein notice to R1 to R4, R8 & R9 were effected. He also filed proof of newspaper publication Navodaya Times in Hindi and Financial Express in English, Delhi Edition showing service of notice to the other respondents. The affidavits alongwith the original newspapers are placed on record. Respondents are called absent. No representation. In the circumstances, R1 to R4, R8 & R9 are proceeded ex parte. The matter is posted for final hearing. Put up on 20.06.2017 at 10.30 A.M.

(Ch Md Shariof Te

B.C.

(Ch. Md. Sharief Fariq Member (Judicial) (K.Anantha Padmanabha Swamy) Member (Judicial)